

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 26 OF 2013, APPEAL NO. 49 OF 2013,
APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014,
APPEAL NO.166 OF 2015 & IA NO. 269 OF 2015

Dated: 16th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 26 of 2013

In the matter of:

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. Anantha Narayana M.G. for R-2

A.No. 49 of 2013

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. Anantha Narayana M.G. for R-2

A.No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. Anantha Narayana M.G. for R-2
Mr. Manu Sheshadri
Mr. Samarth Choudhary for R-3

Appeal No.166 of 2015 & IA No. 269 of 2015

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Anantha Narayana M.G.
Ms. Arushi Patil for R-2

Mr. Manu Sheshadri
Mr. Samarth Choudhary for R-3

ORDER

List this batch of Appeals for hearing on **17.12.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
vt/js

(Justice N.K. Patil)
Judicial Member